HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM.III/166/2019-Judl./Part-I/243

Dated Shillong the 8th Dec, 2020

It is hereby notified to all concerned that the Division Bench for the purpose of taking up the matter relating to **Writ Appeal No. 2 of 2020** "Dr. Nilesh K Jaybhaye -vs- Union of India & 2 ors is re-constituted with Hon'ble Mr. Justice Ranjit V More & Hon'ble Mr. Justice W. Diengdoh.

By order,

JOINT REGISTRAR (LISTING)

Memo No.HCM.III/166/2019-Judl./Part-I/243-ADated Shillong the 8th Dec 2020

Copy for information to:-

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice R.V. More, High Court of Meghalaya, Shillong.
- 3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong
- 4. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong
- 5. P.S. to the Advocate General/Addl. Advocate General, Meghalaya, Shillong
- 6. The Assistant Solicitor General/ Central Government Counsel, High court of Meghalaya, Shillong
- 7. The Private Secretary to the Registrar General, High Court of Meghalaya, Shillong.
- 8. The Registrar (Judicial Service), High Court of Meghalaya, Shillong
- 9. The President/ Secretary, Meghalaya High Court Bar Association, Shillong.
- 10. All Court Masters concern
- 11 The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website
- 12. Notice Board.
- 13. Office File.

JOINT REGISTRAR (LISTING)

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